

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 312**

Contempt.P-17/2023 IA-5216/2022 IA-2972/2022 IA-6322/2022  
In  
IB-606(ND)/2021

**IN THE MATTER OF:**

M/s. Bansal Trading Company

**.....APPLICANT/PETITIONER**

Vs.

M/s Periwinkle Herbal Pvt. Ltd.

**.....RESPONDENT**

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 19.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **06.06.2023.**

**Sd/-**  
**(Court Officer)**